



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/..... 490-501

Dated: 05 JAN 2026

10

The HoO/DDO,
Accounts Branch,
Central, West, New Delhi (Patiala House), South-West, South, South-East,
East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.

Sub: Drawal of pay and allowances of newly appointed Junior Judicial Assistants.

Ref.: Order No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/49339-489 dated 19.09.2025,
Order No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/49263-338 dated 19.09.2025,
Corrigendum F.1/JJA(R-2024)/Admn.II(HQs)/2025/70678-70718 dated 22.09.2025,
Order No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/92205-92245 dated 24.11.2025,
Letter No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/59176-59186 dated 19.11.2025 and
Letter No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/91969-91979 dated 22.11.2025

In continuation to above referred to Orders of this office, the Junior Judicial Assistants whose *medical fitness reports* had not received were granted the drawal of pay and allowances for a period not exceeding two months without a Medical Certificate of Fitness in *relaxation of the provisions of F.R. 10 and in accordance with Clause 14.2 (1) & (4) of G.O.I's Orders.*

—Now, this office is in receipt of *Medical Examination Reports* of 08 JJA's (tabulated below), who have been declared FIT. The details wherof are as under:

SL. NO.	FILE NO.	ROLL NO.	NAME OF CANDIDATE	FATHERS NAME	CATEGORY	DATE OF JOINING	F/N or A/N
1.	146	250947	MUKESH YADAV	JAI BHAGWAN YADAV	Ex.SM-UR	10.09.2025	F/N
2.	149	251742	TARUN SHEKHAWAT	PRAHLAD SINGH SHEKHAWAT	Ex.SM-UR	21.08.2025	F/N
3.	164	251528	SHAKTI SHARMA	SATISH KUMAR SHARMA	UR	17.10.2025	F/N
4.	449	251280	RAKESHI	BABU LAL	SC	24.07.2025	F/N
5.	460	250812	MADAN MOHAN ROUT	DHRUBA CHARAN ROUT	Ex.SM-UR	23.07.2025	F/N
6.	476	250673	JITENDRA MEENA	JAI KISHAN MEENA	ST	12.11.2025	F/N
7.	510	250048	ABHIHSIEK KUMAR MEENA	KAILASH CHAND MEENA	ST	30.10.2025	F/N
8.	538	250674	JITENDRA SHARMA	OM KUMAR SHARMA	Ex.SM-UR	26.08.2025	F/N

In view of the above, it is requested that their pay & allowances may be granted accordingly, as per rules.

(Sunil Chaudhary) 50126
Spl. Judge, Electricity-02/Officer-in-charge,
Administration Branch- II (HQs)
Tis Hazari Courts, Delhi



No. F.1/JJA(R-2024)/Admn.II(HQs)/2025 502 - 519 Dated: 05 JAN 2026

❖ Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue Courts, New Delhi.
3. Pay & Accounts Office (*through concerned Accounts Branches*), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
4. Branch In-Charge, LAYERS, THC, Delhi to upload this letter on LAYERS.
5. Branch In-Charge, Website Committee, THC, Delhi to upload this letter on the web-site.
6. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this letter from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./Admn.II(HQs)/2025 dated 20/01/2025.
7. Official concerned with the instruction to access this letter from the LAYERS or Web-Site of this office.

[Signature]
Spl. Judge, Electricity 02/Officer-in-Charge,
Administration Branch- II (HQs)
Tis Hazari Courts, Delhi